

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)

: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2023 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/204/7/AMR/2019	Main Case	7 Of IBC	PP Bafna Ventures Pvt Ltd Vs KVR Industries Pvt Ltd
	IA(IBC)/203/2023	60(5) of IBC	Mr. Praful Bafna Vs. Mr. Malliga Madhusudhana Reddy, RP & another (in the matter of M/s KVR Industries Pvt.Ltd)
	IA(IBC)/172/2023	60(5) of IBC	P.P. Bafna Ventures Private Limited Vs. Mr. Maligi Madhusudhana Reddy, RP of KVR Industries Private Limited and Ms. Harika Vummidi
	Inv.P.(IBC)/2/2023	60(5) of IBC	P.P. Bafna Ventures Pvt. Ltd Vs. Mr. Maligi Madhusudhana Reddy, RP & CoC
	IA(IBC)/127/2023	66 of IBC	Maligi Madhusudhana Reddy, RP Vs. Venkat Rao Kotha & another Suspended Directors of M/s KVR Industries Pvt. Ltd
	IA(IBC)/165/2023	Sec. 30(6) & 31(1) of IBC, 2016	Mr. Malliga Madhusudhana Reddy, RP of KVR Industries Private Limited
	IA(IBC)/105/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Private Limited and another (i.e. IRP)
	IA(IBC)/64/2022	60(5)	Kotha Venkata Rao (Ex director of KVR Industries Pvt Ltd.) Vs. Purushottam Behera & 2 others (in the matter of PP Bafna Ventures Private Limited Vs. KVR Industries Limited)

ORDER

IA(IBC)/203/2023:- Ms. Anitha Krishnan, Ld. Proxy Counsel for the Applicant, Mr. Harsha Chowdary, Ld. Counsel for R1 and Mr. Sachin Sarma, Ld. Proxy Counsel for R2 present. At the request of both the counsel for hearing, list the matter on 04.12.2023.

List all the other IAs for hearing before the regular bench on 04.12.2023.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**

Venkatesh (Steno)